

MR. DEPUTY SPEAKER : The question is :

“That the leave be granted to introduce a Bill to provide representation in Parliament and State Legislatures to Indian nationals living abroad.”

The motion was adopted.

SHRI B. V. DESAI : I introduce the Bill.

15.04 hrs.

CEILING ON MARRIAGE EXPENSES BILL*

[English]

SHRI B. V. DESAI (Raichur) : I beg to move for leave to introduce a Bill to provide for ceiling on marriage expenses

MR. DEPUTY SPEAKER : The question is :

“That the leave be granted to introduce a Bill to provide for ceiling on marriage expenses.”

The motion was adopted.

SHRI B. V. DESAI : I introduce the Bill.

COMPULSORY POPULATION CONTROL (SMALL FAMILY PROMOTION AND MOTIVATION) BILL*

[English]

SHRI B. V. DESAI (Raichur) : I

beg to move for leave to introduce a Bill to provide for small family promotion and motivation and other measures for population control.

MR. DEPUTY SPEAKER : The question is :

“That the leave be granted to introduce a Bill to provide for small family promotion and motivation and other measures for population control.”

The motion was adopted.

SHRI B. V. DESAI : I introduce the Bill.

15.05 hrs.

REGULATION AND CONTROL OF TECHNICAL SERVICING UNITS BILL*

[English]

SHRIMATI JAYANTI PATNAIK (Cuttack) : I beg to move for leave to introduce a Bill to provide for regulation and control of technical servicing units in the country.

MR. DEPUTY-SPEAKER : The question is :

“That leave be granted to introduce a Bill to provide for regulation and control of technical servicing units in the country.”

The motion was adopted.

SHRIMATI JAYANTI PATNAIK : I introduce the Bill.